

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **22.11.2023** (WEDNESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 387/2023 For Stay IA No.1176/2023	Sanjeev Mitla Vs Mr. Madhusudhan Rao Gonugunta & Anr.	Mr. S. Rajagopalan	Ms. Mumaneni Varza Laxmi For Caveator
2	Comp App (AT) (CH) (Ins) No. 393/2023 For Condone Delay IA No. 1206/2023 To dispense with IA No. 1205/2023	Novho Careers Pvt. Ltd. Vs Karvy Next Limited	Mr. MS Viswanathan	
3	Comp App (AT) (CH) (Ins) No. 394/2023 For Condone Delay IA No. 1207/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay	
4	Comp App (AT) (CH) (Ins) No. 395/2023 For Condone Delay IA No. 1210/2023 For Delay in refiling IA No. 1209/2023	Assistant Commissioner II Rajapalayam Vs S. Muthu Raja Liquidator of Vajram Spinning Mills Pvt. Ltd. & Anr.	Mr. B Vijay	
5	Comp App (AT) (CH) (Ins) No. 397/2023 For Exemption IA No. 1217/2023	Murugiah Kuthalanathan, Proprietor of Ganesh Traders Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. M Jayaraj	

6	Comp App (AT) (CH) (Ins) No. 407/2023 To dispense with IA No. 1245/2023 For Condone Delay IA No. 1244/2023	Rajaraman Flour Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP for GBJ Hotels Pvt Ltd & 2 Ors.	Ms. I Divya	
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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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